CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Application Nos.120 to 125/86(F)

Commercial Complex(BDA), Indira Nagar, Bangalore-560038.

Dated the (6 October 1986.

Shri M.Mari Devaru Shri B.Gangdhariah Shri Osmanuddin Khazi Smt. Arati Sinha Shri Chikkasiddaiah Shri V.Balakrishnan

A pplicant in A.No 120/86(F)
Applicant in A.No 121/86(F)
Applicant in A.NO 122/86(F)
Applicant in A.No 123/86(F)
A pplicant in A.No 124/86(F)
A pplicant in A.No125/86(F)

Versus

- 1. The union of India represented by its Secretary, D.R.DCO., Ministry of Defence, South Block, New Delhi-110011.
- Scientific Adviser to Raksha Mantri and D.G.R. & D., South Block, New Delhi-110011.
- 3. Director, Aeronautical Development Establishment Jeevan Bimanagar, Bangalore-560075. Respondents

Subject: - SENDING CCPIES OF ORDER PASSED BY THE BENCH IN APPLICATION Nos 120 to 125/86(F)

Please find enclosed herewith a copy of the Order passed by this Tribunal in the above said Applications on 1.9.1986.

(N. HAMAMURIMY) SECTION OFFICER (JUDICIAL)

Encl: A s above

Copy to:-

1. Shri Marayanaswamy, No.844 (Upstairs), V Block, Rajajinagar, Bangalore-560010.

Advocate for Applicants

2. Shri M. Vasudeva Rao,
Addl. Central Govt. Standing
Counsel, High Court of Karnataka
Buildings, Bangalore-1:

A_dvocate for Respondents.

3. Copy to Files of A.Nos 121/86(F) 122/86(F), 123/86(F), 124/86(F) 125/86(F).

1.9.1986

Shri M. Vasudeva Rao, counsel for the respondents, has no objection to the prayer asked in the Applications being granted. The relief is accordingly granted to the applicants

Shrim. Narayanaswamy, counsel for the applicants, submits that the quarters be allotted to the applicants immediately since an order was passed by this Bench on 14.2.1986 granting interim stay of allotment of 6 Nos. of Type III Quarters until further orders. The submission of the counsel is justified, and we, therefore, direct the respondents to allot quarters immediately to the applicants.

Applications ordered accordingly.

(L.H.A. REGO)

MEMBER (AM) 1.9.1986. (CH. RAMAKRISHNARAO) MEMBER (JM) 1.9.1986.

dms.

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